

PETITIONER:
MS. MONIKA BHASIN

Vs.

RESPONDENT:
MAHARISHI DAYA NAND UNIVERSITY AND OTHERS

DATE OF JUDGMENT: 23/01/1996

BENCH:
AHMADI A.M. (CJ)
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AHMADI A.M. (CJ)
SEN, S.C. (J)
PARIPOORNAN, K.S. (J)

CITATION:
1996 SCC (2) 108 JT 1996 (2) 173
1996 SCALE (1) SP33

ACT:

HEADNOTE:

JUDGMENT:

O R D E R

Special leave granted.

In view of our judgment in Nitasha Paul's case [Civil Appeal No 2310 of 1996 (Arising out of S.L.P. (C) 9776 of 1995)], this appeal is disposed of in terms of the order passed in Nitasha Paul's case, No further order is necessary in this case.